

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2971
ANSWERED ON:07.12.2001
VACANCIES RESERVED FOR SCS/STS
BRIJLAL KHABRI

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether `backlog / carried forward vacancies` reserved for SCs, STs and OBCs are required to be treated as a `separate and distinct group` as provided under Article 16(4)B of the constitution to overcome 50% ceiling limit on vacancies to be reserved in an year;
- (b) if so, indicate `backlog / carried forward vacancies` ascertained as per para 5 of the DOPTOM No. 36012/2/96-Estt.(Res.) dated 2nd July, 1997 in respect of SCs, STs and OBCs in Group A,B, C and D categories of services as on the 29th August, 1997 in his Ministry when Special Recruitment Drives etc. meant for filling such vacancies were stopped;
- (c) indicate year-wise such carried forward vacancies filled during the last four years and those which remain unfilled; and
- (d) the fresh vacancies/posts accrued to reserved classes in all categories of posts during the last four years as per `post based rosters`?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI PRADHAN)

- (a),(b),(c)&(d): The information is being collected and will be laid on the Table of the House.